

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2887
ANSWERED ON:14.03.2000
ALLOTMENT OF DDA SHOPS
SHEESH RAM SINGH RAVI

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has offered to allot built-up shops/stalls on free hold basis to scheduled casts and scheduled tribes, freedom fighters, ex-servicemen and physically handicapped;
- (b) if so, the number of shops/stalls allotted so far, category-wise and the number of shops and stalls still lying unallotted and the time by when these are lying vacant; and
- (c) the reasons for not including the retired Government servants in the list of preferred persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a): Yes, Sir. In each year, out of total shops/stalls made available for disposal, certain percentage thereof are allotted to the members of SC/ST, Physically Handicapped, Freedom Fighters, Ex-Servicemen, etc by way of computerised draw of lots and the percentage of reservation is as under:

- (i) SC/ST 25%
- (ii) Freedom Fighters 1%
- (iii) Ex-Servicemen 2%
- (iv) Physically Handicapped 5%

(b): The DDA has reported that the shops/stalls are being allotted on free-hold basis from the year 1999. Prior to this, the shops were allotted on lease-holds basis. A statement showing the total number of shops allotted on free-hold basis during the year 1999, to these categories is enclosed (Annexure).

There is no backlog of allotment to these categories.

(c): DDA has reported that reservation is only provided to socially disadvantaged classes. Retired Govt. servants do not fall into this category.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2887 FOR 14.3.2000.

S.NO.	CATEGORY		NO. OF SHOPS	
	RESERVED	ALLOTTED		
1.	SC/ST	106	106	
2.	PHYSICALLY HANDICAPPED		21	21
3.	FREEDOM FIGHTER		04	04
4.	EX-SERVICEMEN (+)			
(i)	BY DRAW OF LOTS		04	04
(ii)	BY WAY OF TENDER		04	NO TENDER RECEIVED

(+) The allotment in 2% quota fixed for Ex-Servicemen is further sub-divided into 1% by way of allotment through computerised draw of lots among the applicants below the rank of JCO, and 1% by way of tender among them without any rank restriction.